Provision of platform at Banda railway station

\*387. Shri CHANDRA SHEKHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether attention of Government has been drawn to the difficulties of the travelling public for want of a platform at the Banda Railway Station on the Central Railway; and
- (b) if so, steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAC SINGH): (a) A high level platform already exists at Banda station. Presumably the hon'ble Member is referring to the provision of a second platform.

(b) The feasibility of providing a second platform is being examined by the Railway administration.

INDEX NUMBER OF WHOLESALE PRICES

\*388, SHRI BABUBHAI M. CHINAI: Will the Ministry of INDUSTRY AND SUPPLY be pleased to state:

- (a) whether Government propose to revise the series of commodities for the compilation of index number of wholesale prices in India; and
- (b) if so, what are the details of the proposed revision?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUP-PLY (SHRI BIBUDHENDRA MISRA): (a) Yes, Sir,

(b) The new series will have 1961-62 as base and cover about 128 commodities and 775 quotations as against 112 commodities and 555 quotations of the present series with 1952-53 as base. The weights assigned to various commodities will be on the basis of values marketed during the base year. Grouping of commodities

is also being modified and there will now be seven groups instead of five as at present.

The new series is proposed to be published by the end of 1964.

AGREEMENT BETWEEN H.E.C. LTD., AND HATIA PROJECT WORKERS' UNION

\*389. SINGH DEV: | \langle Shri P. C. MITRA:

Will the Minister of Industry and Supply be pleased to refer to the answer given to Started Question No. 37 in the Rajya Sabha on the 28th May, 1964 and state whether Government decision on the points which were referred to them for clarification/orders by the Management of the Heavy Engineering Corporation has since been taken and if so, what is that decision?

THE MINISTER OF HEAVY ENGINEERING IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): The two questions that were referred to Government are:—

- (i) enhancement of the rates of project allowance; and
- (ii) restoration of the house rent allowance in addition to the Project Allowance
- 2. On the first question, there was disagreement between the Management and the Hatia Project Workers' Union whether the Project Allowance was being paid to them at the rates it should be according to the Govern-The HEC had, ment's instructions. therefore, agreed that they would get clarification from the Government on this point. Accordingly, on a reference made by the Corporation, this question was examined by Government and it has been clarified that the HEC is paying the Project Allowance to its employees at the rates Government intended it to pay and that there is no need for any enhancement.

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3. As regards the restoration house rent allowance in addition to the Project Allowance, a decision is likely to be taken in the next few days.

## CONTRACT LABOUR IN THE RAILWAYS

- \*390. SHRI NIREN GHOSH: the Minister of RAILWAYS be pleased to state.
- (a) the number of contract labour employed by the Railways at presents and
- (b) when the contract labour system will be abolished in the Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) About 44.500 contractors' labour are at present working on Railways

The 19th and 20th Sessions of the Indian Labour Conference which considered the question of bolition of the contract system recommended that the regular work of the establishment should, as far as possible, be done by the principal employer with labour directly employed; where the abolition of contract system was not possible, standard rates of wages should be fixed through legislation or by the terms of contract.

The question of bringing in legislation to control and regulate the employment of contract labour 's under consideration of Governmen

## चलचित्रों का निर्यात

\*३६१. श्री गिरिराज किशोर कपुर: क्या वाणिज्य मत्री यह बताने की कृपा करेगे किं.

(क) क्या यह सच है कि सरकार भारतीय चलचित्रों के निर्यात के संबंध मे अप्रमरीका का भ्रमण करने के लिये भारतीय चलचित्र निर्माताग्रों के एक दल को भेजने के एक प्रस्ताव पर विचार कर रही हैं;

- (ख) यदि ऐसा हे, नो क्या उक्त दल सरकारी खर्च पर जाएगा, श्रौर
- (ग) यदि ऐसा है, तो उस दल पर कितना व्यय होगा श्रीर वह कब तक श्रमरीका जाएगा ?

## † Export of films

\*391. SHRI G. K. KAPOOP. Will the Minister of COMMERCE or pleased to state:

- (a) whether it is a fact that Government are considering a proposal to send a team of Indian film producers on a tour of America in connection with export of Indian films;
- (b) if so, whether the said team will be proceeding at Government expense; and
- (c) if so, the amount of expenditure likely to be incurred on team and the time by when it proceed to America?1

## वाजिज्य मंत्री (भी मनुभाई शाह) :

- (क) भारतीय चलचित्र निर्यात निगम, ग्रमरीका मे भारतीयनचलचित्रों के निर्यात की सम्भावनात्रों की खांज करने एक दल वहां भेज रहा है जिसमें इसके ग्रध्यक्ष ग्रौर भारतीय चलचित्र निर्माताग्रो के नीन प्रतिनिधि होंगे।
- (ख) इस दल पर होने वाले खर्च का कुछ ग्रंग भरकार देगी।
- (ग) जितना खर्च बैठेगा यह लगभग ८०,००० र० होने का ग्रनमान है, जिसमें में मरकार लगभग ३७,३७० ६० देगी। इस दल के, ग्रगले ग्रन्तुबर के पहले सप्ताह मे ग्रमरीका जाने की सम्भावना है।